

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST**

**DATE: 24th November, 2014
Time: 10:30 AM**

**HON'BLE JUSTICE DR. P. Jyothimani
JUDICIAL MEMBER**

**HON'BLE DR. G. K. Pandey
EXPERT MEMBER**

**HON'BLE MR. Bikram Singh Sajwan
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
AFTER NOTICE				
1.	Original Application No. 194/2014.	Rahul Kumar Agrawal Vs. U.O.I & Ors.	Mr. R.K.Pandey & Ashwani K.Dubey, Adv. For the Applicant. Mr. Vishwendra Verma, Adv. For R-1.	
2.	Original Application No.223/2014.	Sh. Nitin Dhiman, Bharti Public School, Ludhiana & Ors. Vs. State of Punjab & Ors.	Mr. A.R. Takkar & Ankur Sharma, Adv. For the Applicant. Mr. Shubham Bhalla, Adv. For R-3 & 4, PPCB.	
FOR COMPLETION OF PLEADINGS				
3.	Original Application No.188/2014.	Toxics Links Vs. U.O.I & Ors	Ms. Maneka Kaur and Mr. Rahul Choudhary, Adv. For the Applicant. Mr. Vivek Chib & Mr. Kaushal Gupta, Adv. For R-1. Mr. B.V. Niren, Adv. For R-3.	
4.	Original Application No.181/2014.	Virendra Kumar Vs. Superintending Engineer, H.P. State Electricity Board Ltd., Saproon Solan & Ors.	Mr. Virendra Kumar Applicant in Person. Mr. Suryanarayan Singh & Mr. Mukul Singh, Adv. For R-1 to 6. Ms. Shilpa Dutta and Mr. Ashok Mathur, Adv. For R-7 & 8.	
5.	Original Application No. 124/2014 & M.A.No. 382/2014.	Money Goyal & Ors. Vs. Ministry of Environment & Forests & Ors	Mr. Akash Seth, Adv. For the Applicant. Mr. Vikas Malhotra and Mr. M.P. Sahay, Adv. For R-1. Mr. Shubham Bhalla & Mr. S.L. Gundli, Sr. Law Officer, CPCB, For R-3. Mr. Nitin Kaushal, Adv. For R-4. Mr. Anil Soni, AAG & Mr. Sandhu Agrawal, Adv. For R-5. Mr. Jayat K. Sud, SSC, PSPCL and Mr. Vishal Dabas and Banita Singh, Adv. for R-6 to 8. Mr. Tarunvir Singh Khehar & Guneet Khehar, Adv. For R-9.	
6.	Original Application No.148/2014 & M.A.No.497/2014.	Udyog Vyapar Sangthan Vs. MoEF & Ors.	Mr. Amit Singh Adv. For the Applicant. Mr. Vishwender Verma, Adv. For	

			<p>R-1. Mr. B.V. Niren, CGSC, for R-2. Mr. S.L. Gundli, Sr. Law Officer, CPCB & Mr. Abhishek Paruthi, Adv. For R-3. Ms. Savitri Pandey, Adv. For R -4,7 & 9. Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. For R-5. Mr. Suraj, Adv. For R-6. Mr. Prabhat Kumar & Mr. Chandra Shekhar, Adv. For R-8.</p>	
FOR HEARING				
7.	Original Application No. 67/2014 & M.A.No.144/2014.	Shri Rajnish kumar Sharma & Ors. Vs. DLF Qutab Enclave Residents Welfare Association (Regd.) & Ors	Mr. Sumeer Sodhi, Adv. For the applicant. Mr. Satheesan T. K. Adv.For R-1. Mr. Narender Hooda, Sr. Adv. with Vinit Malik, Adv. For R-2&3.	

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